

**Central Administrative Tribunal
Principal Bench**

**CP No.367/2018
in
OANo.2125/2016
MA No.2687/2018**

New Delhi, this the 26th day of October, 2018

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

Sonia
D/o Sh. Shyam Lal
R/o H. No. 519, Street No. 05, Indira Park
PO Palam Colony, New Delhi – 110045.
Aged about 23 years

....Petitioner

(By Advocate : Mr.Ajesh Luthra)

Versus

1. Shri Anshu Prakash
Chief Secretary
Govt. of NCT of Delhi
A-Wing, 5th Floor, Delhi Secretariat
I.P. Estate, New Delhi.
2. Ms. Gitanjali Gupta
Chairman
Delhi Subordinate Services Selection Board (DSSSB)
FC-18, Institutional Area
Karkardooma, Delhi – 92.
3. Smt. Saumya Gupta
Director
Directorate of Education
(GNCT of Delhi)
Old Secretariat, Delhi – 54.

....Contemnor/Respondents

(By Advocate : Mr. Anuj Kumar Sharma for R-1 and R-2
Mr. Saurabh Chadda for R-3)

ORDER (ORAL)

Ms. Nita Chowdhury :

When the matter is taken up, respondents have filed an affidavit, in which they have stated that the respondents are

processing the case of the applicant for appointment to the post of Librarian (Post Code 2/13). The respondents are directed to complete the process of formalities within two months.

2. In view of the same, we find that the respondents have substantially complied with the order of the Tribunal passed in OA No. 2125/2016 dated 10.02.2017 and accordingly, CP is closed. Notices issued to the respondents stand discharged. However, the petitioner is given liberty, if so advised, to pursue alternative remedy.

(S.N. Terdal)
Member (J)

(Nita Chowdhury)
Member (A)

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